

EXTENSION OF TIMELINES FOR GIVING COMMENTS ON THE DRAFT COMMERCIAL COURTS (AMENDMENT) BILL, 2024

Keeping in view certain requests for extension of time and requirement of wider consultation, the Department has decided to extend the time for giving comments/suggestions on the draft Commercial Courts (Amendment) Bill, 2024, for a period up to **02.12.2024**.

2. The draft Bill and tabular statement depicting existing provision and proposed amendment can be accessed at https://legallaffairs.gov.in/sites/default/files/Public_Note_2818.11.24%29.pdf. The comments on the draft Bill may be sent by email on **avnit.singh@gov.in** and **ndiac-dla@gov.in** latest by **02.12.2024**.